मुद्रा, पाकिस्तानो मुद्रा, घफीम, मोजे-बनियान, सुद्या भादि मिली भीर उन सब का मूल्य ३.१२.७८३ व्यये था ।

(ग) ऐसो घटनाये म्रिकितर राज-स्थान के बाड़मेर, बीकानेर म्रीर श्रीगंगानगर जिलो को सोमाम्रो पर या उनके आसपास हई है।

Reservation for Scheduled Castes in Defence Establishments

1396. Shri Daljit Singh: Will the Minister of Defence be pleased to state:

- (a) the number of vacancies reserved for Scheduled Castes in the various Defence Establishments in 1956-57; and
- (b) the actual number of vacancies filled in by the Scheduled Castes in each such Establishment during the same period?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b) The information is being collected and will be laid on the Table of Lok Sabha.

Reservations for Scheduled Castes

1397. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of vacancies reserved for Scheduled Castes in each of the Departments of the Ministry of Home Affairs in 1956-57; and

(b) the actual number of vacancies filled in by the Scheduled Castes in each such Department during the same period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The information is being collected and will be laid on the Table of the House as early as possible.

Assistants' Grade Examination

1398. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a limited departmental Assistants' Grade

Examination is being conducted by the Union Public Service Commission in the near future:

- (d) if so, when?
- (c) whether it is also a fact that those Assistants who have been temporarily appointed as a result of November, 1955 examination are not required to take the ensuing test while those who were appointed in 1954 on the basis of December 1951, test are required to appear: and
 - (d) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

- (b) The announcement is expected to be made by the Union Public Service Commission shortly.
- (c) and (d) Persons appointed on a temporary basis on the result of the November, 1955 examination are to be absorbed in a proportion of vacancies in the direct recruitment quota within the next 3-4 years. They are not therefore eligible to appear at the limited competitive examination to qualify for confirmation in Grade IV. Persons who had qualified at the Union Public Service Commission Assistants' Grade examination held in 1951, are eligible for appointment to Regular Temporary Establishment in the quota prescribed for them. and, as such, it is not compulsory for them to appear at the limited departmental examination for obtaining positions in the Regular Temporary Establishment. They may, however, do so in order to better their chances and obtain higher positions in the R.T.E.

Sales Tax on Books.

1399. Shri Radha Raman: Shrimati Sucheta Kripalani:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the National Development Council in their meeting held at New Delhi on the 3rd